

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 5730 of 2019

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

08/24.06.2020 The case is taken up through Video conferencing.

Ms. Nitu Sinha, learned C.G.C appearing on behalf of the respondents, prays for and is allowed four weeks' time to seek instruction and file counter affidavit on behalf of the respondents.

Put up this case after four weeks under the appropriate heading.

The issue with regard to maintainability of the present writ petition is left.

Satish/-

(RAJESH SHANKAR, J)